

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 212 of 2013**

**Dated : 6<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**The Tata Power Co. Ltd.**

**....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission**

**..Respondent (s)**

Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

**ORDER**

Mr. Amit Kapur, Learned Counsel for the Appellant has finished his arguments. He has also filed his written notes after serving copy on the other side.

Post the matter for making reply submissions on **30.05.2014.**

**(Rakesh Nath)**  
**Technical Member**  
mk/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**